

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTU WRIT PETITION (CIVIL) No(s). 6/2020

IN RE : PROBLEMS AND MISERIES OF MIGRANT LABOURERS

[IA No. 50476/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

- IA No. 49670/2020 - APPLICATION FOR PERMISSION
- IA No. 49688/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 51676/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 49686/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 51637/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 49683/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 51455/2020 - EARLY HEARING APPLICATION
- IA No. 51559/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 49554/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51678/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 50348/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51636/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51430/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 50102/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51571/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 49694/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51565/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51558/2020 - EXEMPTION FROM FILING O.T.
- IA No. 49668/2020 - INTERVENTION APPLICATION
- IA No. 49693/2020 - INTERVENTION APPLICATION
- IA No. 50475/2020 - INTERVENTION APPLICATION
- IA No. 49553/2020 - INTERVENTION APPLICATION
- IA No. 50464/2020 - INTERVENTION APPLICATION
- IA No. 50342/2020 - INTERVENTION APPLICATION
- IA No. 51634/2020 - INTERVENTION APPLICATION
- IA No. 49682/2020 - INTERVENTION APPLICATION
- IA No. 50577/2020 - INTERVENTION APPLICATION
- IA No. 51726/2020 - INTERVENTION/IMPLEADMENT
- IA No. 49687/2020 - INTERVENTION/IMPLEADMENT
- IA No. 50446/2020 - INTERVENTION/IMPLEADMENT
- IA No. 49685/2020 - INTERVENTION/IMPLEADMENT
- IA No. 51453/2020 - INTERVENTION/IMPLEADMENT
- IA No. 50488/2020 - INTERVENTION/IMPLEADMENT
- IA No. 51456/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON]

WITH

WRIT PETITION (CIVIL) Diary No(s). 11394/2020

Writ Petition(s)(Civil) No(s). 511/2020

Date : 05-06-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) By Courts Motion
Mr. Abhimanue Shrestha, AOR
Mr. Deepak Prakash, AOR
Ms. Nachiketa Vajpayee, Adv
Divyangna Malik, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Saurabh Mishra, Adv.
Kanu Agrawal, Adv.
Mr. B.V. Balramdas, AOR

States

Arunachal Pradesh Mr. Abhimanyu Tiwari, Adv.
Ms. Eliza Bar, Advocate

AP Mr. Anil Shrivastav, Adv.
Mr. Rituraj Biswas, Adv.

Assam Mr. Maninder Singh, Sr. Adv.
Mr. Nalin Kohli, Aag, Adv.
Mr. Shuvodeep Roy, Aor, Adv
Mr. Prabhas Bajaj, Adv.
Mr. Shuvodeep Roy, Adv.

Bihar Mr. Ranjit Kumar, Sr. Adv.
Mr. Manish Kumar, AOR

Chhattisgarh Mr. S.C. Verma, Adv. Gen.
Ms. Prachi Mishra, Adv.
Mr. Sumeer Sodhi, Adv.
Mr. Pranav Sachdeva, AOR

NCT of Delhi Mr. Sanjay Jain, ASG

Goa Mr. Tushar Mehta, SG
Mr. Arun Pedneker, Adv.
Mr. Sachin Patil, AOR

Gujarat Mr. Tushar Metha , SG
Mr. Maninder Singh , Sr. Adv.
Mrs. Manisha Lavkumar , Sr. Adv.
Mr. Aniruddha P. Mayee , Adv.

	Mrs. Deepanwita Priyanka , AOR
H.P.	Mr. Abhinav Mukerji, AAG Mrs. Bihu Sharma, Adv. Ms. Pratishtha Vij, Adv.
Jharkhand	Mr. Tapesk Kumar Singh, Adv.
J&K	Ms. Shashi Juneja, Adv. Ms. Pinky Behera, Adv.
Karnataka	MR. Prabhuling Navadgi, AAG Mr. Vikram Huligoll, Adv. Mr. Shubhranshu Padhi, Adv.
Kerala	Mr. G. Prakash, AOR Mr. Jishnu M.L., Adv.
Maharashtra	Mr. Rahul Chitnis ADV. Mr. Sachin Patil, AOR
Manipur	Mr. Pukhrambam Ramesh Kumar, Adv. Ms. Anupama Ngangom, Adv Mr. Karun Sharma, Adv
Meghalaya	Mr. Amit Kumar, Advocate General Meghalaya Mr. Avijit Mani Tripathi, Advocate On Record Ms. Rekha Bakshi, Advocate Mr. Shaurya Sahay, Advocate
M.P.	Mr. Aman Lekhi, Sr. Adv. Mr. Saurabh Mishra, AAG Mr. Arjun Garg, Adv. Ms. Rati Tandon, Adv.
Mizoram	Mr. Siddhesh Kotwal, Adv Ms. Astha Sharma, AOR
Nagaland	Ms. K. Enatoli Sema, AOR
Odisha	Mr. Sibho Sankar Mishra, AOR
Punjab	Mr. Atul Nanda, Adv. Gen Mr. Karan Bharihoke, Adv. Ms. Uttara Babbar, AOR
Rajasthan	Dr. Manish Singhvi, Sr. Adv. Mr. Ashish Kumar, AAG Mr. Sandeep Kumar Jha, AOR
Sikkim	Mr. Narendra Kumar, Adv.

Tripura Mr. Vikramjit Banerjee, Sr. Adv.
Mr. Shuvodeep Roy, AOR

Tamil Nadu Mr. Jayanth Muthuraj, AAG
Mr. M. Yogeshkanna AOR

U.P. Mr. P.S. Narasimha Sr. Adv
Ms. Aishwarya Bhati, AAG
Ms. Garima Prashad, AOR

Uttarakhand Dr. Abhishek Atrey, Advocate
Mr. Shadman Ali, Advocate
Ms. Vidyottma Jha Advocate
Ms. Ambika Atrey, Advocate

West Bengal Mr. Suhan Mukerji, Adv.
Mr. Amit Verma, Adv.
For PLR Chambers

UTs

A&N island Mr. K.V. Jagdishvaran, Adv.
Ms. G. Indira, AOR
Ms. Rangoli, Adv.

Chandigarh Mr. Nikhil Goel, Adv.
Mr. Naveen Goel, Adv.
Mr. Dushyant Sarna, Adv.

D&N Haveli Mr. R. Balasubramaniam, Sr. Adv.
Mr. Prashant Singh B., Adv.
Mr. Raj Bahadur Yadav, AOR

Laddak Mr. M. Shoeb Alam, Adv.
Mr. Mojahid Karim Khan, Adv.

Lakshadweep Mr. Raj Bahadur Yadav, Adv.

Puducherry Mr. V. G. Pragasam, AOR

Intervention/Impleadment

49693-94 Mr. Kapil Sibal, Sr. Adv.
Ms. Indira Jaising, Sr. Adv.
Ms. Nupur Kumar, AOR

49553/54 Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Sunil Fernandes, AOR
Mr. Avishkar Singhvi, Adv
Mr. Muhammad Khan, Adv.

Mr. Varun Chopra, Adv.
Mr. Omar Hoda, Adv.
Mr. Prastut Dalvi, Adv.
Ms. Aishwarya Mohapatra, Adv.
Mr. Gurtejpal Singh, Adv.

51453 Mr. Shashwat Anand, Applicant-in-person

51726 Mr. Nitin Mishra, Adv.
Ms. Mitali Gupta, Adv.

51676&78 Shri. P.V.Surendranath, Adv.
Mr. Biju P. Raman, Adv.
Shri. Subhash Chandran KR, Adv.

49668/49670 Mr. Alakh Alok Srivastava, AOR

49585-86&49687-88 Mr. Colin Gonsalves, Sr. Adv.
Mr. Satya Mitra, AOR
Mr. Gunjan Singh, Adv.
Mr. Siddharth Seem, Adv.
Ms. Anupradha Singh (Advocate)
Ms. Harini Raghupathy (Advocate)
Ms. Pragya Ganjoo(Advocate)

51821/20 Mr. Jaideep Gupta, Sr. Adv.
Ms. Nanita Sharma, Adv.

50577 Mr. Prashant Bhushan, Adv.

50446 Mr. Ejaz Maqbool, Adv.
Mr. Sagheer Ahmed Khan, in person
Ms. Akriti Chaubey, Advocate
Ms. Aishwarya Sarkar, Advocate

50464 Mr. Shadan Farasat, Adv.

50475-76 Mr. Raj Kishor Chourdary, Adv.
Mr. Shivam Sharma, Adv.
Mr. Pradeep Kumar Mittal, Adv.
Mr. Shakeel Ahmed, Adv.

50488 Mr. Sandeep Kumar Jha, Adv.

51634, 51636 & 51637

NHRC Mr. B.S. Patil, Sr. Adv.
Mr. Mohit Paul, Adv.

Mr. P. Chidambaram, Sr. Adv.

Mr. Anand Grover, Sr. Adv.

Mr. Gautam Talukdar, Adv.

Diary No(s). 11394/2020 Mr. Sanjay Parikh, Sr. Adv.
Mr. Abhimanue Shrestha, Adv.

Mr. Narendra Kumar, AOR

Mr. Chirag M. Shroff, AOR

Mr. Gopal Sankarnarayanan, Sr. Adv.

Mr. K.V. Vishwanathan, Sr. Adv.

Ms. Mithu Jain, AOR

Mr. Arnav Vidyarthi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

List the matter on 09.06.2020 for orders.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER